

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 195 of 2013**

**Dated : 15<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Arun Kumar Datta** ... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri, Amicus Curiae

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Suraj Singh for R-1

Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Gaurav Dudeja for R-2

**ORDER**

It has been submitted by the learned counsel for the Appellant that in this Appeal, some different issues have been raised other than Appeal No. 177 & 178 of 2012. She further requested that this Appeal may please be delinked with the Appeals Nos. 177 & 178 of 2012. Registry is directed to delink these Appeals accordingly.

Post the matter for further hearing on **8<sup>th</sup> July, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

js/vt

**(Rakesh Nath)**  
**Technical Member**